

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:3086
ANSWERED ON:16.03.2010
INCREASE IN MINING ACTIVITIES
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Will the Minister of MINES be pleased to state:

- (a) whether mining and quarrying activities has risen from 3.9% in 2007 to 8.7% in 2009-10;
- (b) if so, the details thereof, State-wise;
- (c) the total revenue generated during the said period, State-wise; and
- (d) the details of guidelines in this regard?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a): As per available information, the growth rates for mining & quarrying as per index of Industrial Production (Base 1993-94) are given below:

Year	Annual Indices	% Growth over the corresponding period of previous year
2006-07 (Apr-Mar)	163.2	5.4
2007-08 (Apr-Mar)	171.6	5.1
2008-09 (Apr-Mar)	176.0	2.6
2008-09 (Apr-Jan)	171.9	2.9
2009-10 (Apr-Jan)	187.9	9.3

(b): State-wise details of growth rate of mining & quarrying are not centrally maintained.

(c) The State Governments collect royalty as the owners of minerals. The information on total revenue generated from mining & quarrying is not centrally maintained.

(d) The State Government as the owner of minerals grant mineral concessions including mining lease, in terms of the criteria given in the Mines and Minerals(Development and Regulation)Act,1957 and Mineral Concession Rules,1960. Prior approval of Central Government is mandatory in respect of minerals included in the First Schedule of the MMDR Act, 1957.